

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

STARRED QUESTION NO:337
ANSWERED ON:31.07.2014
LIFT IRRIGATION SCHEMES
Singh Shri Uday Pratap

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) the details of the lift irrigation schemes/projects appraised by the Central Water Commission and the Central Ground Water Board during the last two Plan periods;
- (b) whether the Government provides any assistance to the States for lift irrigation projects;
- (c) if so, the details thereof including the funding pattern for the purpose;
- (d) the details of the lift irrigation projects including Chambal lift irrigation project under implementation and the funds released to them during each of the last three years and the current year, State/UTwise; and
- (e) the States likely to be benefited under the schemes?

Answer

THE MINISTER OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SUSHRI UMA BHARATI)

(a)to(e)A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO STARRED QUESTION NO. 337 DUE FOR ANSWER ON 31.07.2014 IN LOK SABHA REGARDING LIFT IRRIGATION SCHEMES.

(a) Details of the lift irrigation schemes/projects appraised by the Central Water Commission during the last two Plan periods is given at Annexure-I. However CGWB has not appraised any scheme.

(b)&(c) The Union Government launched the Accelerated Irrigation Benefits Programme (AIBP) in 1996-97 for providing financial assistance, to expedite completion of ongoing Major/Medium Irrigation (MMI) including Extension, Renovation and Modernization (ERM) of irrigation projects and Surface Minor Irrigation schemes, as well as Lift Irrigation Schemes(LIS). The funding pattern for Central Assistance (CA) for the MMI projects and surface Minor Irrigation Schemes is as below;

MMI Projects

(i) 25% CA of project cost (work component only) for ongoing and new MMI projects, which are in an advanced stage of construction; in case of Non-special category States grant could even be enhanced upto 50% for new projects subject to condition that the States actually carry out any three water sector reforms out of identified six reforms.

(ii) 75 % CA of project cost for ongoing and new MMI projects in Special Area benefiting drought prone area(DPA), desert prone area(DDP), tribal area (TA) and flood prone areas of Non-special category States

(iii) 90% central assistance (CA) of project cost for ongoing and new MMI projects which are in an advanced stage of construction in case of Special Category States (North Eastern States, Sikkim, Himachal Pradesh, Jammu & Kashmir and Uttaranchal) and undivided Koraput, Bolangir, Kalahandi (KBK) districts of Odisha.

(iv) 25% CA of project cost (work component only) for the ongoing projects already under AIBP and benefitting Desert Development Programme(DDP)/Desert Prone Area.

Surface Minor Irrigation (SMI) Schemes

(i) 90% central assistance (CA) of project cost for ongoing and new SMI Schemes in case of Special Category States (North Eastern States, Sikkim, Himachal Pradesh, Jammu & Kashmir and Uttaranchal) and undivided Koraput, Bolangir, Kalahandi (KBK) districts of Odisha.

(ii) 90% central assistance (CA) of project cost for ongoing SMI Schemes in Special Area benefiting drought prone area (DPA) and tribal area(TA) of Non-special category States

(iii) 75 % CA of project cost for new SMI projects in Special Area benefiting drought prone area(DPA), tribal area(TA) and Left Extremist Affected Area of Non-special category States

The balance funds are to be arranged by the State Government from its own resources.

(d)&(e) The state-wise details of the Lift Irrigation Schemes included under AIBP, their year of inclusion under AIBP, districts benefitted, current status, Central Assistance (CA) released during the last three years and the current year and total potential created up to March, 2013 is given at Annexure-II. The Chambal Lift Irrigation Scheme is not included under AIBP.